(SARDAR SWARAN SINGH): (a) and (b) This work could not be completed by the Scheduled date viz., 7th July, 1974 due

- (i) delay in handing over part of the site to the contractor;
- (ii) dispute raised by the contractor on a claim for extra payment for laying bituminous concrete; and
- (iii) break-down of machinery and inelement whether.]

Tin deposits in Madhya Pradesh

*262. SHRIMATI SUSHILA SHAN-KAR ADIVARKAR:

SHRIMATI PRATIBHA SINGH:

SHRIMATI SUMITRA G. KUL-KARNI:

SHRIMATI SARASWATI PRA-DHAN:

Will the Minister of STEEL AND MINES he pleased to state:

- (a) whether it is a fact that the first high quality tin deposits have been found in Bastar district of Madhya Pradesh;
- (b) if so, what are the details thereot, and
- (c) what steps are proposed to be taken and are being taken by Government for further exploration and exploitation of deposits in that area?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI CHANDRAJIT YADAV): (a) and (b) Preliminary investigations have identified so far ten lepidolite-bearing pegmatite bodies of Govindpal-Mundwal area in Bastar district of Madhya Pradesh, some

N. 1 -

of which have shown indications of tin mineralisation. No regular veins have been found as yet. This, however, is not the first reported occurence of the concerned tin-bearing mineral (essiterite) in India; small occurences have earlier been reported from Bihar (Gaya, Hazaribagh and Ranchi districts); Banaskhanta in Gujarat, Dharwar in Karnataka and Bhilwara in Rajasthan.

(c) Detailed scheme is being drawn up for further prospecting and sampling of the occurences identified in Bastar district with a view to assessing the quantity and quality of tin mineralisation.

Supply of Steel

*263. SHRI K. P. SINGH DEO: SHRI LOKANATH MISRA: SHRI M. P. VERMA:

Will the 'Minister of STEEL AND MINES be pleased to state:

- (a) the number of cases in which the steel supplies have been suspended to various concerns all over the country during the last six months;
- (b) the number of cases in which the debarring orders to the concerns nave been served during the above period; and
- (c) whether it is a fact that the number of fake units asking for steel supply is on an increase; if so, what steps Government have taken to uncarth such units?

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THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI CHANDRAJIT YADAV): (3) 416.

(b) 98

(c) A statement is laid on the Table of the House showing the inspections/enforcement work undertaken by the Regional Offices of the Iron and Steel Controller.

^{†[]} English translation.

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Statement

Supply of Steel

Inspections by the Regional Iron & Steel Controllers during the period November, 1973 (i.e. middle of to November, 1974 1971) till the end of stock; ards of the main producers, Billet Rerollers and other

unita

Enforcement action taken by the Regional Iron & Steel Controllers from November, 1973 to November, 1974 Cumulative total of enforcement action upto November, 1974 (ie. from mid-1971 on-wards)

2916	6319	1. No. of cases referred to 61 CBI/State Police.	192
		2. No of cases where prosecutions launched.	40
•	÷ .	3. No. of cases where supplies were suspended.	1,430
		4. No. of cases in which debarring Orders have been passed under Clause 28-B of the Iron & Steel (Control) Order, 1956.	113
	•	5. No. of cases reported 128 to Sponsoring Authorities for irregularities.	339

बीड़ी कःमगारों के लिए समान मज़री

*264. श्री मुणानत्व ठाकुरः श्री जगदीस जोशीः श्री कल्प नाथः

श्री नत्थी सिंहः

श्री नागेश्वर प्रसाद शाही:

क्या श्रम सबी यह बताने की कृपा करेगे कि.

- (क) क्या यह सच है कि बीड़ी कामगारों के लिये अलग-प्रत्य राज्यों में मजूरी की दरे अलग-, अलग है,
- (ख) क्या इम कमी के फलस्वरूप बीड़ी निर्माता ग्रपने कारोबार को एक राज्य से दूसरे

राज्य में ले जाते है. श्रीर यदि हा, तो इस प्रयोजन के लिये मज्री की समान दरे लाग् करने के लिये केन्द्रीय सरकार हारा क्या कदम उटायें जा रहे है,

- (ग) क्या यह सच है कि बड़े पेमाने पर बीड़ी तैयार करने वाले निर्माना श्रम मबंधी नियमो की परिधि से बचने के लिये छोटे कमीशन एजेटो को बीड़ी का ठेका समाप्त कर देने की धमकी दे रहे हैं, और इसके परिणामस्वरूप सरकारी राजस्व को नुकसान पहुचा रहे है, और
- (घ) क्या सरकार ने इस संबंध मे कोई कार्यक्षाही की है, यदि हां, तो उसका ब्यौरा क्या है?